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Akashvani Journal in Tclngn

this regard fully.

are being taken to implement the decisions in

- 1109. SHRI SANDA NARAYANAPPA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:
- (a) whether it is a fact that the work of bringing out Telugu version of Akash vani lournal has been entrusted to a non-Telugu knowing person; and
- (b) if so what steps have been taken to have Telugu knowing person for the purpose?

THE DEPUTY MINISTER IN 1HE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA): (a) No, Sir. The editing of the journal is in the charge of a Telugu knowing Assistant Editor, under the over-all supervision of the Station Director, A.I.R., Madras, who is ex-officio Editor and happens to be a non-Telugu speaking person.

(b) Does not arise.

Directorate of Welfare Under Posts and Telegraphs Department

1110. DR. (KUMARI) SAROJINI KRISHNARAO BABAR:

> SHRIMATI RATHNABAI SREE-NIVASA RAO:

SHRIMATI SUSH1LA SHANKAR ADIVAREKAR: SHRIMATI SUMITRA G. KUL-KARNI:

to Questions

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether there is a Directorate of Welfare under the Posts and Telegraphs Department; and
 - (b) if so, what are its functions?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (PROF. SHER SINGH): (a) There is no Directorate of Welfare under the Posts and Telegraphs Department but the Staff Welfare Services of the Department are looked after by the Welfare Section and Sports Cell headed by Director (Welfare) in the Posts and Telegraphs Directorate.

(b) The functions of Director (Welfare) in brief include laying down, implementing and reviewing the policy regarding Cooperatives, Credit, Consumers and House Building Societies, Canteens Rest Houses, Rest Rooms and Dormitories, Holiday Homes, administration of the Posts and Telegraphs Welfare Fund, Scholarship Award Scheme for the children of the staff of the Department, Medical facilities to the Posts and Telegraphs Employees and their family members including reservation of beds in T.B. Hospitals Sanatoria, Organisation of Cultural and Sports activities etc.

Remuneration to Poets and **Bhavgeet Singers**

1111. DR. (KUMARI) SAROJINI KRI-SHNARAO BABAR:

SHRIMATI RATHNABAI SREE-NIVASA RAO:

SHRIMATI SUSHILA SHANKAR ADIVAREKAR:

SHRIMATI SUMITRA G. KUL-KARNI:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state whether any remuneration is paid

to poets and bhavgeet singers for their subsequent broadcasts from the All India Radio?

THE DEPUTY MINISTER IN THE MINISTRY OH INFORMATION AND BROADCASTING (SHRI DHARM BIR SINHA): Yes. Sir.

Agreement with West Germany for Cooperation in the Field of Science and Technology

1112. DR. KUMARI SAROJINI KRISHNARAO BABAR :

> SHRIMATI RATHNABAI SREE-NIVASA RAO;

SHRIMATI SUSHILA SHANKAR ADIVAREKAR :

SHRIMATI SUMITRA G. KUL-KARNI.

Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

- (a) whether an agreement is proposed, to be signed with West Germany for cooperation in the field of Science and Technology; and
 - (b) if so, the details thereof?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY (SHRI C. SUBRAMANIAM): (a) The agreement with West Germany for cooperation in the field of Science and Technology was signed on 7th March, 1974.

(b) The agreement provides for exchange of information, technical documentation, exchange of scientists, experts, and execution of research projects. Certain areas of Science and Technology have been identified for this include cooperation which geosciences. materials research, life sciences, non-nuclear technology energy (coal processing. hydrogenation, gasification, upgrading of lowcoal), electronics, mechanical engineering. L/B(TT)5RSS-5

Arrest of Workers of M/s. Punj & Sons (Pvt.) Limited, Kalkaji, New Delhi.

- 1113. SHRI MULKA GOVINDA RED-DY: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether it is a fact that several workers of M/s. Punj & Sons (Pvt.) Limited, Kalkaji, New Delhi, were recently arrested in Parliament Street;
- (b) whether it is also a fact that the workers had earlier submitted a representation to Government containing their complaints against the SDM Kalkaji, New Delhi; and
- (c) if so, the details thereof and the action taken by Government thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) and (b) Yes, Sir.

(c) In a complaint, dated 10-1-1974, addressed to the Deputy Commissioner, Delhi, the following allegations were made:—

that the Sub-Divisional Magistrate had arrested **a** number of workers and these arrests were not made impartially; that on 14-12-1973, some workers were arrested on their way to the Office of the Conciliation Officer:

that some others were arrested when they were standing peacefully at the factory gate; that on 26-12-1973, four workers were

arrested and paraded on the streets with handcuffs; that on 3-1-1974, three workers were

arrested from their houses at night; and that on 14-12-1973, 24 workers were arrested and remanded to judicial custody till 14-1-1974.

The allegations contained in the complaint were found to be not correct.

Sale of cement in black market

- 1114. SHRIMATI PRATIBHA SINGH: Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:
- (a) whether it is a fact that cement is being sold in black-market in Delhi at